

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal the 24<sup>th</sup> July, 2023

No. HCM/1/96-BENCH/ 13793 : It is informed to all learned members of the Bar and litigants that in view of non-availability of Hon'ble The Acting Chief Justice (from 25.07.23 till 28.07.23), the Division Bench matters published in the cause list dated 25.07.2023 of Hon'ble **Acting Chief Justice** and Hon'ble Mr Justice **A. Guneshwar Sharma**, will be taken up by the Hon'ble Mr Justice **A. Bimol Singh** and **A. Guneshwar Sharma**.

By Order etc.

Sd/-  
**(OJESH MUTUM)**  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**

Endt. No. HCM/1/96-BENCH/ 13794-810 Imphal, the 24<sup>th</sup> July, 2023  
Copy to:

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Registrar General, High Court of Manipur.
6. The Registrar (Admn.)/(Vigilance), High Court of Manipur.
7. The Government Advocates, Government of Manipur.
8. The Deputy Solicitor General of India, High Court of Manipur.
9. The President, High Court Bar Association, Manipur.
10. The President, AMBA, Manipur.
11. All the Joint Registrars, High Court of Manipur.
12. All the Deputy Registrars, Language Officer, High Court of Manipur.
13. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
14. The System Analysts, High Court of Manipur.  
- He is requested to upload the same on official website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. All the Court Masters, High Court of Manipur.
17. The Concerned/Guard File.

  
**(OJESH MUTUM)**  
**REGISTRAR (JUDL.)**